

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
1	POCSO SPL CASE	100051/2017	BHANDUP POLICE STATION. Vs AHAMAD RAZAK SHAIKH	Adv. Roy
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100289/2016	THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE	
<u>HEARING</u>				
3	BAIL APPL POCSO	100753/2020	STATE GOVERNMENT - V.B. Nagar Police Station - Respondent Vs Sumit Yashwant Lanke - Applicant	SPP Mateen Shaikh
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100068/2018	The State of Santacruz police Station Vs Paresh Ajit Marchant	
(Main Matter REMAND APPL POCSO/0101091/2017)				
5	POCSO SPL CASE	100072/2018	The State of Kherwadi Police Station Vs Mohd. Irshad Mohd. Ismile Siddhiqui	
(Main Matter REMAND APPL POCSO/0101043/2017)				
6	POCSO SPL CASE	1000607/2018	The State of Shivaji Nagar Police Station Vs Dilshad Shagun Khan	PP
<u>EVIDENCE</u>				
7	POCSO SPL CASE	1000601/2018	The State of Shahu Nagar Police Station Vs Mustkim Saleem Khan	PP
<u>REPLY/SAY</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
9	BAIL APPL POCSO	100792/2020	Saddam Hussain Mohammed Rafiq Vs The State of Maharashtra Thr Antop Hill Police Station	Afshan Goghari
<u>APPEARANCE</u>				
10	POCSO SPL CASE	100646/2019	The State of Maharashtra - Mahim Police Station Vs Mohd. Ehsan Arif Shaikh	PP
11	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla Police Station Vs Basantlal Sukhdeo Kori	PP
12	POCSO SPL CASE	100677/2019	The State of Maharashtra - Worli Police Station Vs Umesh Bhimrao Shirsath	PP
13	POCSO SPL CASE	100679/2019	The State of Maharashtra - Trombay Police Station Vs Pratapchandra Muleshwar Bouraha	PP
14	POCSO SPL CASE	100700/2019	The State of Maharashtra - Vinobha Bhave Nagar Police Station Vs Mohammad Tafujjual Mohammad Abdul Salam Hussain	PP
15	POCSO SPL CASE	100702/2019	The State of Maharashtra - Parksite Police Station Vs Jay Indra Singh @ Madisan	PP
<u>R-E U-S 299 CR.P.C</u>				
16	POCSO SPL CASE	100486/2014	The State Amboli P.S Vs Sanjay Madhavrao Kamble	